

(b) One of the spheres in which import substitution has been pursued is by reducing the foreign exchange component of production through substitution of imported materials and accelerating the phased manufacturing programmes. Saving in foreign exchange through reduction in the foreign exchange component of production during 1959 to 1971 is as follows

Year	Foreign exchange component of production in%	Saving in foreign exchange through reduction of foreign exchange component of production (In Rs Crores)
1969 ..	8.3	10 4
1970	8.2	12 3
1971	7 45	24 2

During 1972 it is expected that there will be a saving of foreign exchange of about 32 crores through Import Substitution measures

WEST BENGAL GOVERNOR'S STATEMENT ON CLOSED INDUSTRIAL UNITS

449. SHRI KALYAN ROY Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state

(a) whether Government's attention has been drawn to the statement of the Governor of West Bengal at the meeting of the All India Manufacturers Organisation at Calcutta which appeared in the Statesman, of 23rd January, 1972 to the effect that less than 30 per cent units in West Bengal were closed down because of labour trouble,

(b) what are the reasons and factor behind closure of the rest of 70 per cent units, and

(c) whether Government propose to take over the units closed not because of labour unrest or trouble, if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF SIDDHESHWAR PRASAD)

(a) Yes, Sir

(b) The main reasons for the closure of these units (besides labour problem) are (i) managerial mismanagement (ii) financial stringency, (iii) lack of order, (iv) shortage of raw materials, (v) technological bottlenecks,

and (vi) Intra-management feuds, litigation etc.

(c) Government may consider taking over such closed units depending on the merits of each individual case

SIZE OF COUNCIL OF MINISTERS

450 SHRI PRANAB KUMAR MUKHERJEE Will the Minister of HOME AFFAIR be pleased to state

(a) whether Government have taken any decision regarding the size of Council of Ministers both at the Centre and in States, and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI T H MOHSIN) (a) and (b) There was unanimous agreement in the Committee on Defections regarding limiting the size of the Council of Ministers. The formula before the Committee was that the size of the Council of Ministers should not exceed 10 per cent of the strength of the Lower House in the case of unicameral and 11 per cent of the strength of the Lower House in the case of bicameral legislatures, in regard to States and Union Territories where the strength of the legislature was below 100, the size of the Council could be fixed so as not to exceed 15 per cent of the strength of the Lower House. The Chairman and six other members were in support of the formula. Government propose to undertake legislation on the same lines. The comments of the Chief Ministers of all States have been invited on the proposal and are being examined

TYRE SHORTAGE

451 SHRI PRANAB KUMAR MUKHERJEE SHRI G GOPINATHAN NAIR

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state

(a) whether Government are aware of the acute shortage of tyres for cars, trucks, scooters, cycles in the country, and

(b) if so, what steps Government propose to take to meet the shortage?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF SIDDHESHWAR PRASAD) (a) and (b) Some shortage in the case of Truck

and Bus Tyres was felt particularly during the emergency. The Tyre Companies were asked to step up the production by working on Sundays and holidays, as a result of which, the production has been stepped up. Balancing equipments such as moulds and presses for the manufacture of Truck tyres also have been allowed to be imported to further increase the production in this category. Setting up of additional capacity for the manufacture of these types of Tyres has also been approved by Government to meet future demands. There is no shortage in the other types of tyres.

देश में अशान्ति की स्थिति

452. श्री जगदम्बी प्रसाद यादव : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में सामान्यतः हत्याओं, डकैती, चोरी, उच्छृंखलता और रेलों में लूटमार और हत्याओं की घटनाएं बढ़ गई हैं ; और

(ख) यदि हां, तो स्थिति में सुधार करने के लिए क्या कदम उठाये जा रहे हैं ?

†[CONDITION OF UNREST IN THE COUNTRY

452. SHRI J. P. YADAV : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether cases of murders, dacoities, theft, licentiousness in general and looting and murders in trains in the country are on the increase ; and

(b) if so, the steps that are being taken to improve the situation ?]

गृह मंत्रालय में राज्य मंत्री (श्री के० सी० पंत): (क) जी हां, श्रीमन् । हत्या, डकैती और चोरी की घटनाएं बढ़ी हैं । किन्तु इस वृद्धि को जनसंख्या की वृद्धि और समाज के सामाजिक-आर्थिक ढांचे में तेजी से हो रहे परिवर्तन के सन्दर्भ में देखना होगा ।

(ख) अपराध नियंत्रण, राज्याधिकार क्षेत्र का विषय है और ऐसे अपराधों पर नियंत्रण करने के लिए राज्यों तथा सरकारी रेलवे पुलिस द्वारा किये जा रहे उपायों में से कुछ निम्नलिखित हैं :

(i) अपराधग्रस्त क्षेत्रों, ग्रामीण व शहरी दोनों क्षेत्रों की कड़ी गश्त ;

(ii) रात्रि की सभी महत्वपूर्ण पैसेंजर रेलगाड़ियों में पुलिस संरक्षण की यथासम्भव व्यवस्था ;

(iii) दुश्चरित्रों तथा अपराधियों के बारे में आसूचना एकत्र करने में बढ़ाई गई सतर्कता और उनकी गतिविधियों के बारे में विशेष अध्ययन ;

(iv) पैदल गश्तों तथा वाहन-गश्तों, दोनों का प्रयोग करते हुए पुनर्गठित गश्त-प्रणाली का विशेषतः शहरी क्षेत्रों में प्रारम्भ ;

(v) अपराध की खोज के तरीकों का आधुनिकीकरण ;

(vi) उन्नाम तथा शीघ्र जांच-पड़ताल आदि को सरल बनाने के लिए अपराध संबंधी रिकार्ड रखने के तरीकों में सुधार ; और

(vii) रेलवे में अपराधों के लिए उत्तरदायी अपराधियों को पकड़ने में रेलवे संरक्षण बल को जी० आर० पी० तथा सिविल पुलिस को पूर्ण सहयोग देने का निदेश दिया गया है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) Yes, Sir. The incidence of murder, dacoity and theft has been on the increase. This increase, however, has to be viewed in the context of the increase in the population and the fast changing socio-economic structure of Society.

(b) Control of crime is a State subject and the following are some of the steps being taken by the States and the Government Railway Police to control such crimes :

(i) Intensive patrolling of crime-ridden areas, both urban and rural ;

(ii) To the extent possible, provision of police escorts on all important night passenger trains ;

(iii) Increased vigilance in collection of Intelligence about bad characters and criminals, and special studies in regard to their modus operandi ;